

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3702
(To be answered on the 3rd January 2019)**

UNETHICAL BEHAVIOUR OF PILOTS

3702. SHRI SHIVKUMAR UDASI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Indian Airlines have been struggling with unethical behaviour of pilots in India and if so, the details thereof;
- (b) whether India has seen 181 incidents of airline pilots failing alcohol tests in the past three years and if so, the details thereof;
- (c) whether the Government is taking several challenges that could delay its aviation growth story; and
- (d) if so, the details thereof and the proposal of the Government to address these challenges?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) No Madam. During the year 2018, only one case has been reported wherein pilots operating M/s Jet airways flight 9W119 (London to Mumbai) on 01.01.2018, had altercation/ argument between them and the pilot in command stepped out of cockpit.

(b) Yes Madam. During the period 2015-18, a total of 181 pilots of scheduled and non-scheduled operators were tested breath-analyzer positive in pre-flight medical examination, as per the details given below:

Year	No. of pilots of Scheduled & Nonscheduled Airline tested BA positive in pre-flight	Rate per 10,000 departure
2015	43	0.55
2016	44	0.48
2017	45	0.44
2018(Till Nov 18)	49	0.45

(c) & (d) No step is taken by the Government that could delay the aviation growth.
